

## PENDENCY REPORT AS ON 08-04-2024

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	2013
2	ADMLS-Admiralty Suits.	11
3	AHO-Appeal Against High Court Order.	9
4	ARBA-Appeals under Arbitration Conciliation Act	171
5	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	3
6	ARBP-Petitions under Arbitration and Conciliation Act	83
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	3108
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	3274
11	CMPAT-Company Act.	72
12	CMP-Civil Miscellaneous Petition	2535
13	COA-Appeals against judgement in Comp.Pet.	19
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in CrI.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	10208
18	CONTC(CPB)-Contempt Petition in Berhampur Bench	1
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	29
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	31
21	CONTR-Proceeding relating to Criminal Contempt	233
22	COPET-Original Petition (Companies Act.)	115
23	CRA-Criminal Appeals	990
24	CRLA-Appeal against Judgement/Sentence.	11614
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1347
26	CRLMA-Other Miscellaneous Application.	858
27	CRLMC-Appl.under Sec.482 Cr.P.C.	4165
28	CRLMP-Criminal Miscellaneous Petition	731
29	CRLREV-Criminal Revision.	9521
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	27
32	CRP-Revision Petition.	188
33	CRREV-Criminal Revision	217
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	1
36	CVA-Civil Appeals	2
37	CVREV-Civil Revision.	16
38	CVRVW-Civil Review.	20
39	DSREF-Confirmation under Sec.336 Cr.P.C.	7
40	EC-Execution Case.	1
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	22
43	EXFA-Execution First Appeal.	2
44	EXOS-Execution Application.	4
45	EXP-Execution Petition.	41
46	FA-First Appeal	137
47	FAO-First Appeal from Orders.	3078
48	FA(OS)-FA from Judgement in original suits.	1
49	GA-Government Appeals	108
50	GCRLA-Government Appeals	402
51	GUAP-Pet. under Guardianship and Wards Act.	24
52	IP(M)-Main Petition (Insolvency Act)	1
53	ITA-Appeals Income-tax	260
54	JCRA-Jail Criminal Appeals	13
55	JCRLA-Jail Criminal Appeal	986
56	JCRLRV-Jail Criminal Revision.	10
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	790
59	LAREF-References (Land Acquisition Act)	1

60	LPA-Letters Patent Appeals.	26
61	MACA-Motor Accident Appeals.	5583
62	MAC-Motor Accident Claims.	1
63	MA-Miscellaneous Appeals	46
64	MATA-Matrimonial Cases (Appeals)	1263
65	MFA-FA against Spl. Jurisdiction Cases.	5
66	MJC-Misc.Judicial Case.	59
67	MSA-SA from judgements in Misc. Cases.	113
68	OCRMC-Original CrI. Miscellaneous Case	96
69	OJC-Original Jurisdiction case (Writ)	411
70	OREF-References.	1
71	OS-Original Suit.	1
72	OTAPL-Other Tax Applications.	63
73	OTC-Other Tax Case.	1
74	OVTA-Tax Appeal Under OVAT Act	1
75	RFA-FA from Judgement and Decree in Suit	454
76	RPFAM-Revision US 19 of Family Court Act.	850
77	RSA-Second Appeal from Judgement and Decree.	6796
78	RVWPET-Review Petition.	2283
79	RVWPET(RPC)-Review Petition in Cuttack Bench	40
80	RVWPET(RP)-Review Petition in Bhubaneswar Bench	26
81	SAO-Second Appeal from Appellate Order.	196
82	SA-Second Appeal	1532
83	SCLP-Pet.for leave to appeal to Supreme Court	1
84	SJC-Special Jurisdiction Case (Tax Matters)	108
85	SM-Suo Motu.	43
86	SPA-Sp.Appeal before DB ...	1
87	STAPL-Appl.for direction to make a reference.	2
88	STREV-Sales Tax Revision.	455
89	TA-Tax Appeal	11
90	TREV-Tax Revesion	8
91	TRPCRL-Transfer Petition for transfer of CrI. Proceeding	195
92	TRP(C)-Transfer Petition under Sec.24 CPC	888
93	WA-Appeals before DB against SB Judgement	3137
94	WPC(OAB)-Original Application in Berhampur Bench	1
95	WPC(OAC)-Original Application in Cuttack Bench	1003
96	WPC(OA)-Original Application in Bhubaneswar Bench	494
97	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	34
98	WPC(OAPPC)-Original Application Permission Petition in Cuttack	21
99	WPC(OAS)-Original Application in Sambalpur Bench	34
100	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	211
101	WPC(TAC)-Transfer Application in Cuttack Bench	6
102	WPC(T)-Temporary Number in Bhubaneswar	4
103	WP(C)-Writ Petition under Art.226 and 227.	57289
<b>Grand Total</b>		<b>141325</b>